

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-01-2021 AT 10.45 A.M THROUGH VIDEO
CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : IBA/484/2020
NAME OF THE PETITIONER(S) : Meena Sakariya (M.R Indutrial Services)
M/S Lakshmi Apparels & Wovens Ltd)
NAME OF THE RESPONDENT(S) : M/S Effimax Engineers Pvt Ltd & 1 Anr
UNDER SECTION : 7 RULE 4 OF IBC, 2016

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[IBA/484/2020]

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. Arul Raj. The Respondent is represented by Ld. Counsel Mr. B. Raghupathy.

Both the counsels state that settlement has been arrived between the parties.

The Applicant seeks permission to withdraw this application.

Accordingly, this IBA/484/2020 stands **dismissed as withdrawn**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS